

2
gj

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 328/2003 in OA 450/2001

New Delhi, this the 15th day of September, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Sh. V.K.Majotra, Member (A)

Ashok Kumar Gautam
S/o Sh. Harpal Singh
MCC/Clerk, waiting for posting
under DPO (C) Firozpur.

(By Advocate Sh. Gyan Shankar) ...Petitioner

V E R S U S

Union of India through

1. Sh. R.R.Jaruhar
G.M., Northern Railway
Baroda House, New Delhi.

2. Divisional Railway Manager
Sh. H.C.Punia
Northern Railway
Firozpur Division
Firozpur, Punjab.

3. Sh. V.K.Kaul
Chief Administrative Officer (C-1)
Northern Railway, Kashmiri Gate
Delhi - 110 006.

4. Divisional Personnel Officer (C)
Sh. Hari Kishan Lekhara
Northern Railway, Firozpur Division
Firozpur, Punjab.

...Respondents

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

After making certain submissions, learned counsel seeks to withdraw the CP. He has also sought permission to file an OA, if any grievance survives.

2. In view of the above, CP 328/2003 is dismissed as withdrawn with liberty in accordance with law.

V.K.Majotra
(V.K.Majotra)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

/vks/